

(6)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

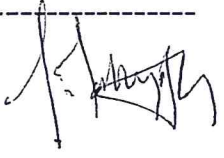

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/46/2016  
NAME OF THE PETITIONER(S) : P.Mohanraj and another  
NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others  
UNDER SECTION : 397/398


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Panna Krishnan Virooragharan Barrister & Senior Advocate	Counsel for Petitioners	
2.	S. Sa. Hryaguneth		
3.	R. VIDHYASANKAR R. ASHOK KUMAR	Counsel for R1, 2, 3 & 5	

**ORDER**

Counsel representing both the parties are present. In view of the submissions made in relation to the settlement entered into between the parties previously and also keeping in view the difference of opinion expressed by the valuers, this Bench directs both the parties to be present on the next date of hearing as suggested for exploring the possibilities of settling the matter. Put up on 20.12.2017.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)